

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.217
CP 173 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Jignesh Ramesh Patel & Ors

.....Applicant

V/s

HR Patel Granites Pvt Ltd & Ors

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Heet Jhaveri, Proxy Advocate

For the Respondent

:None

ORDER
(Hybrid Mode)

A leave note has been circulated by the learned counsel, Mr. N. H Vyas which is confirmed by the learned counsel appearing for the applicant also.

In view of the above, the matter stands adjourned to 22.08.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)